

MR. SPEAKER : It is all irrelevant. Nothing is allowed.

(Interruptions)**

Mr. Secretary.

12.16 hrs.

At this stage Prof Dandavate and some other hon. Members left the House.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The Finance Bill, 1983
- (2) The Merchant Shipping (Amendment) Bill, 1983.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The African Development Bank Bill, 1983
- (2) The Central Industrial Security Force (Amendment) Bill, 1983.

12.17 hrs.

RESIGNATION BY MEMBER

MR. SPEAKER : I have to inform the House that on July 9, 1983 I received a letter from Shri Vasantrao Patil, an elected Member from Sangli Constituency of Maha-

rashtra State resigning his seat in Lok Sabha. I accepted his resignation with effect from 9 July, 1983.

RE : MOTION FOR ADJOURNMENT

MR. SPEAKER : The adjournment motion is going to be taken up at 2 PM. just after the lunch hour.

Shri Buta Singh.

12.18 hrs.

BUSINESS ADVISORY COMMITTEE Forty-Sixth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) : I
beg to present the Forty-Sixth Report of the
Business Advisory Committee.

MR. SPEAKER : Shri Pranab Mukher-
jee.

STATEMENT RE : INDIA'S EXTENDED ARRANGEMENT WITH THE INTER- NATIONAL MONETARY FUND—PRO- GRAMME FOR THE THIRD YEAR

THE MINISTER OF FINANCE (SHRI
PRANAB MUKHERJEE) : Mr. Speaker,
Sir, On July 13, 1982, I had informed the
House that the International Monetary
Fund has approved on July 9, 1982 the
Second Year's Programme of India's Exten-
ded Arrangement with the Fund. Under
the second year's programme of the Exten-
ded Arrangement, India had the right to
draw SDR 1800 million between the period
July 1982 and June 30, 1983. As in the first
year, the second year's programme has been
successfully completed and purchases as
envisaged in the programme have been duly
made. Together with purchases of SDR
900 million under the First Year Programme